

HARYANA VIDHAN SABHA

Un-Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 11th March, 2015.**

Aravali Notification 1992

7. **SH. KARAN SINGH DALAL, M.L.A.** :Will the Environment Minister be pleased to state whether the Aravali Notification 1992 is applicable in the District of Gurgaon and Mewat in the State ;if so the number of violation of above said notification that have come to the notice of the Government since its inception togetherwith the details thereof alongwith action taken against the erring officials under the environment Act ?

**Chandigarh:
The 7th March, 2015**

**SUMIT KUMAR,
Principal Secretary,
Haryana Vidhan Sabha**

